

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 199/(MAH)/2017
MA No. 60/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: M/s. SITA Beach Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Hemant Atri	Advocate	
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Common Order

MA No.64/2017 in TCSP No.198/230-232/NCLT/MB/MAH/2017
MA No.60/2017 in TCSP No.199/230-232/NCLT/MB/MAH/2017
MA No.58/2017 in TCSP No.200/230-232/NCLT/MB/MAH/2017
MA No.63/2017 in TCSP No.201/230-232/NCLT/MB/MAH/2017
MA No.62/2017 in TCSP No.202/230-232/NCLT/MB/MAH/2017
MA No.61/2017 in TCSP No.203/230-232/NCLT/MB/MAH/2017
MA No.59/2017 in TCSP No.204/230-232/NCLT/MB/MAH/2017
MA No.66/2017 in TCSP No.205/230-232/NCLT/MB/MAH/2017
MA No.67/2017 in TCSP No.206/230-232/NCLT/MB/MAH/2017

On the Amendment Applications moved by the Petitioner Counsel, the
Petitioner is at liberty to make amendment to the Applications filed by the Petitioner
within two weeks hereof.

List this matter for hearing as listed before to 29.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)